

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2023

ORDER NO. 60 of 2023

Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for **CESTAT, New Delhi** on **24.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.03.2023 At 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	C/ROM/50121/2023 in C/52239/2021 M/s. Midas Fertchem Impex Pvt. Ltd. vs. CC, New Delhi
		C/ROM/50122/2023 in C/52242/2021 M/s. Midas Import Corporation vs. CC, New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2023

ORDER NO. 61 of 2023


Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for **CESTAT, New Delhi** on **29.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.03.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. Raju, Hon'ble Member (Technical)	ST/ROM/50088/2023 in ST/52487/2016 M/s. BCC Developers and Promoters Pvt. Ltd. vs. CST- Delhi East

Note:

1. The hearing will take place through virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2023

ORDER NO. 62 of 2023

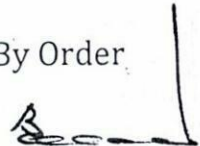
Hon'ble President is pleased to partially modify the roster order no. 47 of 2023 for **CESTAT, New Delhi** on **31.03.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 31.03.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. C. J. Mathew, Hon'ble Member (Technical)	C/ROM/50095/2023 in C/53447/2018 M/s. Pax Technology Private Ltd. vs. CC, New Delhi

Note:

1. The hearing will take place through virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.03.2023

ORDER NO. 63 of 2023

Hon'ble President is pleased to partially modify the roster order no. 48 of 2023 for CESTAT, Mumbai from 17.04.2023 to 20.04.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.04.2023 to 20.04.2023	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	ST/386/2012 Cox & Kings Ltd. vs. C.S.T., Mumbai and ST/88483/2014 M/s. Arcelor Mittal Projects India Ltd. vs. C.S.T., Mumbai Alongwith E/173/2011, M/s. JCB India Ltd vs. C.C.E. Pune - I To be tagged alongwith: E/791-793/2012, E/2968 & 1161/2011 (pertaining to Chandigarh Bench)

Note:

1. No adjournment request will be entertained.
2. Paper book and synopsis will be filed latest by 06.04.2023.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)

Registrar

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Deputy Registrar